

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

C.P.158/2000 in O.A.1206/99

Date of Order : 9.2.2001

BETWEEN :

P.Jayarao

.. Applicant.

AND

1. The Director General (Posts),
Dept. of Posts, Govt. of India,
Samachar Bhavan, New Delhi-110 001.
2. The Chief Postmaster General,
A.P.Circle, Hyderabad.
3. The Postmaster General,
Visakhapatnam Region,
Visakhapatnam - 530 003.
4. The Director of Postal Services,
Visakhapatnam Region,
Visakhapatnam - 530 003.
5. The Superintendent of Post Offices,
Kakinada Division, Kakinada-533 001. .. Respondents.

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Counsel for the Applicant .. Mr.S.Ramakrishna Rao

Counsel for the Respondents .. Mr.B.N.Sharma

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CORAM :

HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

HON'BLE SHRI M.V.NATARAJAN : MEMBER (ADMN.)

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O R D E R

I As per Hon'ble Shri B.S.Jai Parameshwar, Member (J) I

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Ms. Parvathi for Mr. S. Ramakrishna Rao, learned counsel for the applicant and Mr. M. C. Jacob for Mr. B. N. Sharma, learned standing counsel for the respondents.

2. The learned counsel for the applicant submits that the respondents have complied with the directions given in the OA. This fact ^{is} _{has} admitted by the ^{learned} counsel for the respondents. Hence the C.P. is closed.

Respondent
(M.V.NATARAJAN)
Member (Admn.)

B.S.JAI PARAMESHWAR
(B.S.JAI PARAMESHWAR)
Member (Judl.)

Dated : 9th February, 2001

(Dictated in Open Court)

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